

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**CP 136 (ND) 2016**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.02.2018**

**NAME OF THE COMPANY: Peacock Group Inc. & Anr. Vs. M/s Direct  
Resource India Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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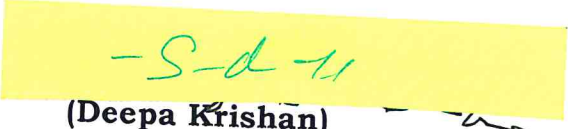
	For the Petitioner:	None		
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	For the Respondent:	Mr. Chandra Shekhar Yadav, Advocate Mr. Prem Ranjan and Ms. Sweta Rani, Advocates		
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**ORDER**

The matter be referred to the Hon'ble President as the matter is part heard by the previous Bench.

To come up for directions on 9<sup>th</sup> February, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**